

## Dak Register For Month Starting on 01/07/2021

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

<b>Diar y No.</b>	<b>Date of Rece ipt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Nam e</b>	<b>Acti on Take n</b>	<b>Li n k Fi le</b>
1351 /202 1	01/0 7/20 21	NIL	PARMOD KUMAR, STENO GR. I	Correction in the daily order sheet uploaded	PA to Registr ar			
1352 /202 1	01/0 7/20 21	NIL	GEETA NAINWAL, STENO TO M(J)	CORRECTIO N IN THE APPEAL UPLOADED	PA to Registr ar			
1353 /202 1	01/0 7/20 21	29(28)/PEN/KL- MTS/CESTAT/DELHI- 2020	MUKESH GUPTA, DEPUTY REGISTRAR	office order	PA to Registr ar			
1354 /202 1	01/0 7/20 21	NIL	RANJU MADHRA, SPS	Permission for correction in judicial order	PA to Registr ar			
1355 /202 1	01/0 7/20 21	NIL	CENTRAL REGISTRY, NEW DELHI	CAUSE LIST FOR E- HEARING OF DEFECT MATTERS	PA			
1356 /202 1	01/0 7/20 21	NIL	L.P. PANT (SR. P.S)	APPLICATIO N FOR CL	Admin istratio n Sectio n			
1357 /202 1	01/0 7/20 21	NIL	N. RAJA, SPS	Permission to delete uploaded order	PA to Registr ar			
1358 /202 1	02/0 7/20 21	NIL	SHREYA YADAV, PA TO PRESIDENT	Checking whether orders have been uploaded or not	PA to Registr ar			

1359 /202 1	02/0 7/20 21	NIL	BHAVNA SINGH	Willingness, Attestation forms, photographs and medical report	Admin istratio n Sectio n			
1360 /202 1	02/0 7/20 21	NIL	DOROTHY JOSEPH, STENO GR. I	Request for Casual leave	Admin istratio n Sectio n			
1361 /202 1	02/0 7/20 21	NIL	RABINDER TOPPO	cash management system in central government modified exchequer control based expenditure management in respect of quarter 2 of 2021-22 regarding	Accou nt Sectio n			
1362 /202 1	02/0 7/20 21	NIL	T.K. SARKAR, DY REGISTRAR, CESTAT, KOLKATA	Withdrawal of application of GPF withdrawal	Admin istratio n Sectio n			
1363 /202 1	02/0 7/20 21	F. NO. 11/27/2020-IFU- III	P. K. JHA, US(IFU-III), DEPTT OF REVENUE, M/O FINANCE, GOI	Recovery of interest/other earnings on unspent balances lying with the Implementing Agencies	Accou nt Sectio n			
1364 /202 1	02/0 7/20 21	F. NO. A 50050/80/2020-AD. 1C CESTAT	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	Judicial Impact Assessment of the Tribunals in pursuance of the	Admin istratio n Sectio n			

				Supreme Court Judgement in Roger Mathew matter				
1365 /2021	02/07/2021	NIL	DY REGISTRAR, SM BENCH	Single Member e-hearing causelist	PA			
1366 /2021	02/07/2021	NIL	REKHA SHEKHAWAT, PA TO PRESIDENT	Monthly disposal statement for the month of May	PA			
1367 /2021	02/07/2021	NIL	RACHNA GUPTA, MEMBER (JUDICIAL)	Intimation	Administration Section			
1368 /2021	06/07/2021	F.NO.6/18/OUTSOURCING/CESTAT/CHD-2020	DR, CESTAT, CHANDIGARH	Forwarding of Sanction order for Rs47329 under sub head-OE	Account Section			
1369 /2021	06/07/2021	NIL	SPS TO HONORABLE PRESIDENT	Reg. Sanction of sum of Rs 2500 for meeting expenses	Account Section			
1370 /2021	06/07/2021	F.NO. CESTAT/MUM/CB/2021	DR, CESTAT, MUMBAI	Forwarding of the certificate of service	DR(J)			
1371 /2021	06/07/2021	NIL	DR, CESTAT, CHANDIGARH	Monthly Report of June, 2021	DR(J)			
1372 /2021	06/07/2021	NIL	DR, CESTAT, BANGALORE	Statement of break up of pending appeals for the month of June 2021	DR(J)			
1373 /2021	06/07/2021	F.NO 17(1)/MS/CESTAT/ALD	MANAS KUMAR	Bench wise disposal of	DR(J)			

1	21	/2018-19	SINHA, AR	cases during month of June 2021				
1374/2021	06/07/2021	NIL	AR, SUPREME COURT OF INDIA	Reg. Civil Appeals	DR(J)			
1375/2021	06/07/2021	F.NO. PF/CESTAT/MUM/ADMN/VK	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request for temporary transfer from CESTAT Mumbai to CESTAT Allahabad	Administration Section			
1376/2021	06/07/2021	F.NO. PF/CESTAT/MUM/ADMN/RKM	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request for transfer to CESTAT Allahabad from CESTAT Mumbai	Administration Section			
1377/2021	06/07/2021	NIL	DR, CESTAT, CHANDIGARH	Forwarding of Sanction order for Rs37274 under sub head-OE	Account Section			
1378/2021	06/07/2021	NIL	DR, CESTAT, CHANDIGARH	Request for service book of Smt. Kamala SPS, CESTAT Chandigarh	Administration Section			
1379/2021	06/07/2021	NIL	DR, CESTAT, CHANDIGARH	Attendance report of DR posted in CESTAT Chandigarh	Account Section			
1380/2021	06/07/2021	F.NO. 2/A/C/CESTAT/KOL/05	DR/DDO, CESTAT, KOLKATA	Forwarding of GPF withdrawal application	Administration Section			
1381/2021	06/07/2021	F.NO. 2/A/C/CESTAT/KOL/05	DR/DDO, CESTAT, KOLKATA	Forwarding of GPF withdrawal	Administration			

				application	Section			
1382 /202 1	06/0 7/20 21	F.NO.A-19(1)PERS FILE/BS-AR/CHE/2021	BALASUBRAM ANIS, AR	Intimation regarding Applying for the post of Legal Advisor	Admin istratio n Sectio n			
1383 /202 1	06/0 7/20 21	F.NO. 01/CESTAT/BANG/US V	UMA SHANKAR VERMA, DR/HOO	Grant of Annual Increment	Admin istratio n Sectio n			
1384 /202 1	06/0 7/20 21	F.NO. 01/CESTAT/BANG/LK	UMA SHANKAR VERMA, DR/HOO	Forwarding of application for transfer to CESTAT, DELHI/CHA NDIGARH posting	Admin istratio n Sectio n			
1385 /202 1	06/0 7/20 21	NIL	T.K.SARKAR, DR	Reg. GPF withdrawal	Admin istratio n Sectio n			
1386 /202 1	06/0 7/20 21	NIL	RAKSHA SAHU	Reg. Offer of Appointmentb as UDC in CESTAT	Admin istratio n Sectio n			
1387 /202 1	06/0 7/20 21	NIL	CESTAT, AHMEDABAD	Confidential	Admin istratio n Sectio n			
1388 /202 1	06/0 7/20 21	NIL	DR, CESTAT, CHANDIGARH	Forwarding of EL Application of Sh. Kripa Shanker, DR	Admin istratio n Sectio n			
1389 /202 1	06/0 7/20 21	NIL	P.V.SUBBA RAO, M(T)	Monthly Disposal Statement of Appeals	PA			

1390 /202 1	07/0 7/20 21	CESTAT/AHMD/MJ/20 21/219	KANHAIYA LAL, SPS, CESTAT, AHMEDABAD	Forwarding APAR of Sh. Mohinder Singh, DR	Admin istratio n Sectio n			
1391 /202 1	12/0 7/20 21	NIL	SANKALP SHUKLA, JABALPUR	Acceptance of offer of appointment for the post of MTS	Admin istratio n Sectio n			
1392 /202 1	12/0 7/20 21	NIL	CESTAT, NEW DELHI	Judicial Impact Assessment of Admin, cash and computer section	Admin istratio n Sectio n			
1393 /202 1	12/0 7/20 21	NIL	SWAPNA A. NAIR, HEAD CLERK	permission for pursuing L.L.B.	Admin istratio n Sectio n			
1394 /202 1	12/0 7/20 21	NIL	SUNDEEP CHOPRA, UDC	permission for pursuing L.L.B.	Admin istratio n Sectio n			
1395 /202 1	12/0 7/20 21	NIL	DR, CESTAT, HYDERABAD	Details of institution, disposal and pendency of cases of CESTAT, Hyderabad	DR(J)			
1396 /202 1	12/0 7/20 21	NIL	MANOJ KR. SHARMA, COMPUTER SECTION , CESTAT, DELHI	Follow up action for the computerisatio n proposal pending at Ministry for approval	Comp uter Cell			
1397 /202 1	12/0 7/20 21	C. NO. V/R/CESTAT/01/2021- CUS. TRIB	GOPI DONTIREDD Y, DR(TRIB)	Appointment of Special Counsel request for	DR(J)			

				adjournment				
1398/2021	12/07/2021	F. NO.6/17/WEEKLY STATEMENT /CESTAT/CHD-2020-II	DR, CESTAT, CHANDIGARH	Weekly Statement of the matter/s for E-hearing	DR(J)			
1399/2021	12/07/2021	NIL	ARCHANA, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED	PA to Registrar			
1400/2021	12/07/2021	CESTAT/AHM/M(J)/DISPOSAL 2021/220	SPS TO HON. MEMBER (J), SH. RAMESH NAIR	Disposal Statement for the month of June 2021	PA			
1401/2021	12/07/2021	CESTAT/AHD/PER/66/2019/218	RAJU, MEMBER(T), CESTAT, AHMEDABAD	Casual leave	Administration Section			
1402/2021	12/07/2021	CESTAT/AHD/M(J)/217	SH. RAMESH NAIR , M(J)	CL Application	Administration Section			
1403/2021	12/07/2021	CESTAT/AHM/MT/2021/221	PA TO MEMBER (T), SHRI RAJU	disposal Statment for the month of June 2021	PA			
1404/2021	12/07/2021	NIL	P. K. CHOUDHARY, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals	PA			
1405/2021	12/07/2021	NIL	P. DINESHA, M(J), CESTAT CHENNAI	Monthly Disposal Statement of Appeals	PA			
1406/2021	12/07/2021	NIL	SULEKHA BEEVI, C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statement of Appeals	PA			
1407/2021	12/07/2021	C. NO. V/R/CESTAT/01/2021-CUS. TRIB	GOPI DONTIREDDY, DR(TRIB)	Appointment of Special Counsel request for	DR(J)			

				adjournment				
1408 /202 1	12/0 7/20 21	NIL	DR, CESTAT, HYDERABAD	Details of institution, disposal and pendency of cases of CESTAT, Hyderabad	DR(J)			
1409 /202 1	12/0 7/20 21	NIL	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Details of institution, disposal and pendency of cases of CESTAT, Allahabad	DR(J)			
1410 /202 1	12/0 7/20 21	NIL	S.S. GARG, MEMBER (J), CESTAT, BENGALURU	Appointment of Head Office/CPIO/ LPC member	Admin istratio n Sectio n			
1411 /202 1	12/0 7/20 21	F. NO. CESTAT/AR/CAUSELI ST/DB/CHD/25/2021/39 67-3969	RAJESH RAI, ASSISTANT COMMISSION ER (ADMIN)	Listing of some cases out of turn in the coming DB cause list at CESTAT, Chandigarh	PA to Registr ar			
1412 /202 1	12/0 7/20 21	F. NO. 01/CESTAT/BANG/RR	DR, CESTAT BANGALORE	Report for E- hearing applications Jun 21	DR(J)			
1413 /202 1	12/0 7/20 21	NIL	S. S. GARG, M(J), CESTAT, BENGALURU	Appointment of Head Office/CPIO/ LPC member	Admin istratio n Sectio n			
1414 /202 1	12/0 7/20 21	F. NO. 2(41)/CESTAT/PROGR AMMER/CHD-2016	DR, CESTAT, CHANDIGARH	For NOC request received from Mrs. Ritu Dhull, Programmer	Comp uter Cell			
1415	12/0	F.NO. D-6(1)/E-	AR	Monthly	DR(J)			



1415	7/2021	HEARING/CESTAT/CH E/2020		Report of List of E-hearing cases				
1416	12/07/2021	NIL	AR/DR/CESTAT/MUMBAI	Submission of monthly statement for the month of June 2021	DR(J)			
1417	12/07/2021	F.NO. CESTAT-AHD	AR/TO, CESTAT-AHMEDABAD	Report for revised E-hearing appeal and applicaion	DR(J)			
1418	12/07/2021	F. NO. 50/CESTAT/HYD/INCREMENT/17/84	DR, CESTAT, HYDERABAD	Presence report of Sh. T. Viswa Prakash, DR on 1st July 21	Admin istration Section			
1419	12/07/2021	F.NO. 21/CESTAT/HYD/M-STAT/15	DR, CESTAT, HYDERABAD	Monthly Statement FOR JUNE 2021	DR(J)			
1420	12/07/2021	F. NO. D-6(1)/E-HEARING/CESTAT/CH E/2020	AR, CESTAT, CHENNAI	Monthly report of list of e-hearing cases	DR(J)			
1421	12/07/2021	F.NO.01/CESTAT/BAN G/RR	DR, CESTAT, BANGALORE	Report for - hearing application June-2021	DR(J)			
1422	12/07/2021	NIL	MANAS KUMAR SINHA, AR	Weekly Report of E-hearing	DR(J)			
1423	12/07/2021	F. NO.50050/89/2021-AD.IA	RAGHVENDRA SINGH KUSHWAH, US TO GOI	Independence Day Flag Hoisting Ceremony at Red Fort on 15th August 21, issue of invitations regarding	CT Section			
1424	12/0	NIL	AR, CESTAT,	Disposal and	DR(J)			

/2021	7/2021		AHMEDABAD	pendency of cases				
1425/2021	12/07/2021	F.NO. CESTAT-AHD/JUD/01/224	TO, CESTAT, AHMEDABAD	Statement pendency and disposa; of appeals and stay application	DR(J)			
1426/2021	12/07/2021	F. NO. 6/4/MOHINDER SINGH-DR/ADMN./CESTAT-CHD/2020	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Request for forwarding application for the post of Registrar in DRTs and DRATs	Admin istration Section			
1427/2021	12/07/2021	F.NO. 21/CESTAT/HYD/M-STAT/15	DR, CESYAT, HYDERABAD	Monthly Statement FOR JUNE 2021	DR(J)			
1428/2021	12/07/2021	F.NO. 21/CESTAT/HYD/M-STAT/15/86	DR, CESYAT, HYDERABAD	Monthly Statement FOR JUNE 2021	DR(J)			
1429/2021	12/07/2021	F. NO. GEXCOM/REV/ST/5/2021/1000	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	Reply in Service Tax Appeal No. 50248 of 2021 of Indor Treasure Market city Pvt. Ltd.	DR(J)			
1430/2021	12/07/2021	F.NO. 07/STAT/CESTAT/KOL/09/150	DR, CESTAT, KOLKATA	Report for E-Hearing application June 2021	DR(J)			
1431/2021	12/07/2021	D. NO. 9327/2021/SEC-XVII-A	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	civil Appeal No. 1853-2198 of 2021	DR(J)			
1432	12/0	C.NO IV	AC, CENTRAL	Providing of	DR(J)			

1432 /2021	7/2021	(16)172/MEDALLION/REV/GST EAST/2021-22/613	GST, DELHI	certified copy of CESTAT final order				
1433 /2021	12/07/2021	F.NO. CESTAT-AHD/JUD/01/07/224	TO,CESTAT,AHMEDABAD	Statement pendency and disposa; of appeals and stay application	DR(J)			
1434 /2021	12/07/2021	F. NO. CESTAT/AHMEDABAD/JUD/01/07/226	AR, CESTAT, AHMEDABAD	Judicial Impact Assessment of the Tribunals in pursuance of the Hon. Supreme Court Judgement in Roger Mathew matter	Admin istration Section			
1435 /2021	12/07/2021	NIL	SULEKHA BEEVI C.S., MEMBER (J), CESTAT, CHENNAI	Request for EL	Admin istration Section			
1436 /2021	12/07/2021	NIL	CESTAT, MUMBAI	Increment certificate in r/o Shri Rohit Kumar Shukla	Accou nt Section			
1437 /2021	12/07/2021	F. NO. A-19(1)PERS FILE/BS-AR/CHE/2021	BALASUBRAMANIS, ASSISTANT REGISTRAR, CESTAT, CHENNAI	Requesting permission to attend online interview for the post of legal advisor	Admin istration Section			
1438 /2021	12/07/2021	NIL	A MOHAN KUAMR, REGISTRAR	Cases pendency	Accou nt Section			
1439 /2021	12/07/2021	F. NO. 01/CESTAT/BANG/JUD L	DR/HOO/CESTAT/BANGALORE	Judicial Impact Assessment of the Tribunals in pursuance	Admin istration Section			

				of the Hon. Supreme Court judgement in Roger Mathew matter				
1440/2021	12/07/2021	CESTAT/AHD/ADMN/02/2007/231	SANTOSH KUMAR TIWARI, AR	Forwarding of application for TA on Tour advance	Account Section			
1441/2021	12/07/2021	NIL	SPS TO PRESIDENT, CESTAT	Tax invoice cum receipt	Account Section			
1442/2021	12/07/2021	F.NO 25(1)F/FM/CESTAT/AL LD/2015	CESTAT, ALLAHABAD	Financial sanction for BNPL Bill for June 2021	Administration Section			
1443/2021	12/07/2021	F.NO. 13(1) T&I/CESTAT/ALLAHABAD/2015-PART-II	MANAS KUMAR SINHA, AR	Financial sanction for Telephone Bill for June 2021	Administration Section			
1444/2021	13/07/2021	F.NO. 01/CESTAT/BANG/US V	CESTAT, BANGALORE	Relieving Order of Uma Shankar Verma, DR	Administration Section			
1445/2021	13/07/2021	F.NO.A-45(1)/MISC-AR(JUDICIAL)CHE/2016	AR, CESTAT, CHENNAI	Judicial Impact Assessment of the Tribunals in pursuance of the Hon Supreme Court Judgement in Roger Mathew matter	Administration Section			
1446/2021	13/07/2021	NIL	C.B.BAHALKAR, SPS (RETD)	Reg. GP	Administration Section			

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1447 /202 1	13/0 7/20 21	F.NO. CESTAT- AHD/JUD/01/07/230	AR, CESTAT, AHMEDABAD	Statement pendency, institution and disposal of appeals and stay applications	DR(J)			
1448 /202 1	13/0 7/20 21	F.NO. A.50050/77/2016- AD. 1C	S. BHOMICK, US TO GOI	Filing of writ petition against order of CAT Ernakulum Bench	Admin istratio n Sectio n			
1449 /202 1	13/0 7/20 21	F.NO- 50/CESTAT/HYD/INCR EMENT/17/83	DR, CESTAT, HYDERABAD	Presence report of Sh. V.P.Pandey, DR	Admin istratio n Sectio n			
1450 /202 1	13/0 7/20 21	NIL	DR, CESTAT, CHANDIGARH	APAR of Sh. Nitish Kumar Meena for year 2020	Admin istratio n Sectio n			
1451 /202 1	13/0 7/20 21	NIL	P.K.NEELA REDDY, SPS	Reg. submissions wrt Memo	Admin istratio n Sectio n			
1452 /202 1	13/0 7/20 21	NIL	P.K.CHOUDHA RY, MEMBER (J)	permission to list the order for pronouncemen t	PA to Registr ar			
1453 /202 1	13/0 7/20 21	NIL	RACHNA GUPTA, MEMBER (JUDICIAL)	Reg. Appeal	PA to Registr ar			
1454 /202 1	13/0 7/20 21	NIL	ASHOK JINDAL M(J)	Monthly disposal statement of appeals for June 2021	PA			

1455 /202 1	13/0 7/20 21	NIL	CESTAT	monthly disposal statement of appeals June 2021	PA			
1456 /202 1	13/0 7/20 21	NIL	DR, CENTRAL REGISTRY	Cause list for E-hearing of defect matters	PA			
1457 /202 1	13/0 7/20 21	NIL	MTNL	New Bill from MTNL	Account Section			
1458 /202 1	13/0 7/20 21	NIL	PARMOD KUMAR, STENO GR. I	Application for leave	Administration Section			
1459 /202 1	13/0 7/20 21	F.NO.A-20(1)/PERS.FILE/SDD-ST-II/2018	BALASUBRAMANIS, AR	Reg. Transfer request of Sh. Saikat Das, Steno Gr 1	Administration Section			
1460 /202 1	13/0 7/20 21	F.NO PF/CESTAT/MUM/ADMIN/USV	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of Joining Report of Sh. U.S.Verma, Dr	Administration Section			
1461 /202 1	13/0 7/20 21	F.NO. 18(1)/MISC/CESTAT/ALD/2015	MANAS KUMAR SINHA, AR	Forwarding of form I and II under the rule 10 of CCS	Administration Section			
1462 /202 1	13/0 7/20 21	F.NO. A-45(1)/MISC-AR(JUDICIAL)/CHE/2016	AR, CESTAT, CHENNAI	Judicial Impact Assessment of the Tribunals in pursuance of the Hon Supreme Court Judgement in Roger Mathew matter	Administration Section			

1463 /202 1	13/0 7/20 21	F.NO. 01/CESTAT/BANG/JUD L.	DR/HOO/CESTAT/BANGALORE	Judicial Impact Assessment of the Tribunals in pursuance of the Hon Supreme Court Judgement in Roger Mathew matter	Administration Section			
1464 /202 1	13/0 7/20 21	NIL	RAJESH KUMAR	Medical fitness certificate	Administration Section			
1465 /202 1	13/0 7/20 21	F.NO. D-17/(1)_HIRING OF VEHICLES/CESTAT/CHE/20120-VOLI	BALASUBRAMANIS, AR	Approval to process the bill manually for GeM Contract	Computer Cell			
1466 /202 1	13/0 7/20 21	NIL	DIRECTORATE OF ESTATES, NEW DELHI	Application for Acceptance of General Pool Residential Accommodation	Computer Cell			
1467 /202 1	13/0 7/20 21	CESTAT/AHD/ADMN/02/2007/231	SANTOSH KUMAR TIWARI, ASS. REG.	Forwarding of application for TA on Tour advance	Account Section			
1468 /202 1	13/0 7/20 21	F.NO. V(CGST)DIV-C/DEM./RMD/164/18/1260-62	ARVIND SHARMA, ADVOCATE	Show Cause Notice	DR(J)			
1469 /202 1	13/0 7/20 21	F.NO. CESTAT-AHD/JUD/01/07/230	AR, CESTAT, AHMEDABAD	Statement pendency, institution and disposal of appeals and stay applications	DR(J)			
1470 /202	13/0 7/20	F.NO. CESTAT-AHD/E-HEARING/2020/228	AR/TO CESTAT	Report for Revised E-	DR(J)			

1	21		AHMEDABAD	hearing appeal and applications				
1471/2021	13/07/2021	F.NO. 01(0%)/CIRCULAR/CESTAT/2017	DR, CESTAT	Weekly return	DR(J)			
1472/2021	13/07/2021	F.NO. 01/CESTAT/BANG/RR	DR, CESTAT, BANGALORE	Pendency Statement for the month of May 2021	DR(J)			
1473/2021	13/07/2021	NIL	MANAS KR. SINHA, ASST REGISTRAR	Weekly Report of E-Hearing	DR(J)			
1474/2021	13/07/2021	NIL	P.K.CHOUDHARY, MEMBER (J)	PERMISSION FOR PRONOUNCEMENT	PA to Registrar			
1475/2021	13/07/2021	NIL	S.S.GARG, MEMBER(J)	Extension of period to pronounce reserved orders	PA to Registrar			
1476/2021	13/07/2021	NIL	DR, CESTAT, MUMBAI	Matter released for relisting- reg	PA to Registrar			
1477/2021	13/07/2021	NIL	DR, CESTAT, HYDERABAD	Submission with regard to Memo	Administration Section			
1478/2021	14/07/2021	NIL	SUHAS BOHRA	ARAMEX, request for expediting constituting of a bench	PA to Registrar			
1479/2021	14/07/2021	NIL	PRAMOD LUNAWAT, DIRECTOR	Rectification of defects in document submission	DR(J)			
1480/2021	14/07/2021	F.NO. SERVICE TAX/MISC/01/2020/696	DADHE TALLO, IRS	Certified copies of Final order in respect of M/s	DR(J)			



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1481 /202 1	14/0 7/20 21	NIL	ANIL CHOUHARY MEMBER (J)	Permission to apply for the post of Chairperson, I	Admin istratio n Sectio n			
1482 /202 1	14/0 7/20 21	NIL	RAHUL	Medical examination application	Admin istratio n Sectio n			
1483 /202 1	14/0 7/20 21	DIARY NO- 50518 & 50519/2021	CA VINEET SODHANI	E-Hearing Defect Notice	DR(J)			
1484 /202 1	14/0 7/20 21	NIL	DHARMENDE R	Acceptance of the offer of appointment as MTS	Admin istratio n Sectio n			
1485 /202 1	14/0 7/20 21	NIL	MUKESH GUPTA, DR	Transfer order fo Sh. Uma Shanker Verma, DR, Bangalore	Admin istratio n Sectio n			
1486 /202 1	14/0 7/20 21	F.NO 30(17) DR- AR/CESTAT/ADMN-13	SWAPNIL TIWARI	REg. offer of appointment for the post of AR inn CESTAT	Admin istratio n Sectio n			
1487 /202 1	14/0 7/20 21	NIL	POOJA DANGI, LDC	Application for 15days Earned leave	Admin istratio n Sectio n			
1488 /202 1	14/0 7/20 21	NIL	SACHIN CHAUDHARY, LDC	Permission for pursuing LLB	Admin istratio n Sectio n			
1489 /202 1	14/0 7/20 21	NIL	SUNIL KUMAR DAS, MTS	Reg. Leave	Admin istratio n Sectio			

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1490/2021	14/07/2021	F.NO A-50050/77/2016-AD. 1C (CESTAT)	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Filing of writ petition of the Hon CAT Ernakulum Bench	Administration Section			
1491/2021	14/07/2021	F.NO. A-50050/4/2021-AD.IC (CESTAT)	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Extension of deputation period in respect of Ms. Vanam Jayasree, Stenograph Grade-III	Administration Section			
1492/2021	14/07/2021	F.NO. 38/CESTAT/HYD/APAR/16/89	DR, CESTAT, HYDERABAD	Forwarding of APAR reported by the Hon M(T) Mr P.V. Subba Rao in respect of Sh. V.P.Pandey, AR	Administration Section			
1493/2021	14/07/2021	NIL	LAKHWINDER DHULL	Reg. Acceptance of job offer to the department of CESTAT	Administration Section			
1494/2021	14/07/2021	NIL	S.S.GARG, M(J)	Extension of period to pronounce reserved order	PA to Registrar			
1495/2021	14/07/2021	APPEAL NO C/88030/2019	SUHAS BOHRA	ARAMEX, request for expediting constituting of a bench	PA to Registrar			
1496/2021	14/07/2021	F.NO. 16-19/CESTAT/CPIO-ND/2021	CPIO, CESTAT, NEW DELHI	Information sought under RTI Act, 2005	PA to Registrar			
1497/2021	19/07/2021	C.NO: IV(16)/SOUTH/CESTAT/IGL/166/2021-22	ASSISTANT COMMISSIONER, REVIEW.	Supply of certified copy of CESTAT	DR(J)			

			CGST, DELHI-SOUTH	Final Order 57931/2017				
1498/2021	19/07/2021	C.NO VIII/HQ/10/AIRPORT & GENRAL/REV./60/2019/6035	ASSISTANT COMMISSIONER, REVIEW. CUSTOMS GENERAL COMMISSIONERATE	Hon CESTAT Final Order in matter of FLE Fast Line Express Pvt. Ltd. vs Commissioner of Customs	DR(J)			
1499/2021	19/07/2021	F.NO. ST/51379/2017	J P SINGH, PR. COMMISSIONER (AR & ADMN.)	Revnuue Synopsis in Service Tax Appeal No. ST.51379.2017	DR(J)			
1500/2021	19/07/2021	NIL	BRANCH OFFICER SECTION-V-VI	Reg. Civil Appeal	DR(J)			
1501/2021	19/07/2021	F.NO III(20)ARC/CESTAT/MCO/16/CUS/2021/1025	NEERAV KUMAR MALLICK, COMMISSIONER, CUSTOMS, INDORE	Reg Appeal of Sh Piyush Agarwal Director	DR(J)			
1502/2021	19/07/2021	NIL	SPS TO HON PRESIDENT, CESTAT	Electricity Bill reg.	CT Section			
1503/2021	19/07/2021	D. O. NO. A-60011(IT)/5/2018-ADMN.IV(LA)	ANOOP KUMAR MENDIRATTA	Reg. linkage of database	Computer Cell			
1504/2021	19/07/2021	F.NO.A-20(1)/PERS.FILE/SDD-ST-II/2018	BALASUBRAMANIS, AR	Submission of medical fitness certificate of Sh. Shambhu Kumar. LDC	Administration Section			
1505/2021	19/07/2021	CESTAT/AHMD/MJ(PERS)/227	RAMESH NAIR, M(J)	Details of Investment/Receipts/Payments transaction of more than Rs. one lakh	Administration Section			

1506 /2021	19/07/2021	NIL	C J MATHEW, M(T)	Causal leave - reg.	Admin istratio n Sectio n			
1507 /2021	19/07/2021	NIL	S.S. GARG, MEMBER	Grant of 4 days of Casual Leave	Admin istratio n Sectio n			
1508 /2021	19/07/2021	NIL	RANJU MADHRA. SPS	Reg. leave	Admin istratio n Sectio n			
1509 /2021	19/07/2021	NIL	SANJIV SRIVASTAVA, MEMBER(T)	Grant of Casual Leave	Admin istratio n Sectio n			
1510 /2021	19/07/2021	NIL	DOROTHY JOSEPH, STENO GRADE I	Request for Casual Leave	Admin istratio n Sectio n			
1511 /2021	19/07/2021	NIL	DOROTHY JOSEPH, STENO GRADE I	Request for Earned Leave	Admin istratio n Sectio n			
1512 /2021	19/07/2021	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Reg. leave application	Admin istratio n Sectio n			
1513 /2021	19/07/2021	F.NO. 30(17) DR- AK/CESTAT/ADMIN- 13	SWAPNIL TIWARI	Offer of appointment for the post of Assistant Registrar in CESTAT	Admin istratio n Sectio n			
1514 /2021	19/07/2021	F.NO.A- 20(1)/PERS.FILE/SDD-	BALASUBRAM ANIS, AR	Forwarding of transfer	Admin istratio			

1	21	ST-II/2018		request of Sh Saikar Das Das, Steno Gr. I	n Section			
1515/2021	19/07/2021	F.NO.011/2018/MT(NT)5	VIPIN GUPTA	Reg. Acceptance letter for the post of MTS in CESTAT	Administration Section			
1516/2021	19/07/2021	NIL	SANKALP SHUKLA	Acceptance of offer of appointment	Administration Section			
1517/2021	19/07/2021	NIL	SUNIT KUMAR	Acceptance of the offer of appointment as MTS	Administration Section			
1518/2021	19/07/2021	NIL	DHARMENDER	Acceptance of the offer of appointment as MTS	Administration Section			
1519/2021	19/07/2021	CESTAT/AHD/MISC/O4/2014/237	SANTOSH KUMAR TIWARI, AR	Forwarding of Central Civil Services Rules 2021	Administration Section			
1520/2021	19/07/2021	NIL	P.K.CHOUDHARY, M(T)	Permission to list the order for pronouncement	PA to Registrar			
1521/2021	19/07/2021	NIL	S.S. GARG, M(J)	Extension of period to pronounce reserved order	PA to Registrar			
1522/2021	19/07/2021	NIL	AJAY SHARMA, M(J)	Monthly Disposal Statement of Appeals	PA			
1523/2021	19/07/2021	NIL	C J MATHEW, M(T)	Monthly Disposal	PA			

1	21			Statement of June 2021				
1524/2021	19/07/2021	NIL	P. ANJANI KUMAR M(T)	Monthly Statement FOR JUNE 2021	PA			
1525/2021	19/07/2021	NIL	T.V.UNNIKRISHNAN, SPS TO M(T)	Monthly Statement of appeals FOR JUNE 2021	PA			
1526/2021	19/07/2021	NIL	S.K.MOHANTY M(J)	Monthly Statement of appeals FOR JUNE 2021	PA			
1527/2021	19/07/2021	NIL	S.K.PATI, M(J)	Monthly Disposal Statement of Appeal of June 2021	PA			
1528/2021	19/07/2021	F.NO. 06/CESTAT/STATEMENT/2011-CR	MUKESH GUPTA, DR	Bench wise statement	PA			
1529/2021	19/07/2021	NIL	DR, CENTRAL REGISTRY	Cause List E-Hearing	PA			
1530/2021	20/07/2021	NIL	BULLIONLINE LLP	Early hearing application not accepted by CESTAT Hyderabad	DR(J)			
1531/2021	20/07/2021	D.NO 23425/2020/SEC-ELIMINATION	AR, SUPREME COURT OF INDIA	Civil Appeal No 3685 of 2020	DR(J)			
1532/2021	20/07/2021	F.NO. 42/CESTAT/KOL/98	T.K.SARKAR, DR	Nomination of 3rd Member in DOP in matter of Yogendra Rai vs CCE and ST, Patna	DR(J)			
1533/2021	20/07/2021	C.NO VIII(28)CUS/REV/117/2006/844	VIKAS KUMAR JEFF, CHIEF	Appeal by Indian Airlines Ltd.,	DR(J)			

			COMMISSIONER	against OIA				
1534 /202 1	20/0 7/20 21	F.NO 43/CESTAT/KOL/98- 167	T.K.SARKAR, DR	Nomination of 3rd Member in DOP in matter of Yogendra Rai vs CCE and ST, Patna	DR(J)			
1535 /202 1	20/0 7/20 21	F.NO. CESTAT/AHD/L.B/02/2 014/247	SANTOSH KUMAR TIWARI, AR	Larger Bench in Appeal No. E.29.2002	DR(J)			
1536 /202 1	20/0 7/20 21	CEA/10/2020	ADMINISTRATIVE OFFICER FOR REGISTRAR (J-II)	Reg. Appeal	DR(J)			
1537 /202 1	20/0 7/20 21	REF: DFD/14/GOI/SJBO/599	RITESH SHAH, ASSISTANT MANAGER (FIN)	Settlement of our invoices/credit note	CT Section			
1538 /202 1	20/0 7/20 21	F.NO. 11/01/2021-IFU- III	PRAWEEEN KUMAR JHA, UNDER SECRETARY (IFU-III)	Office Memorandum	Accou nt Section			
1539 /202 1	20/0 7/20 21	NIL	DOROTHY JOSEPH, STENO GRADE I	Reg Joining Duty after availing EL	Admin istratio n Section			
1540 /202 1	20/0 7/20 21	NIL	PARRMOD KUMAR, STENO GR. I	Reg Joining Duty after availing EL	Admin istratio n Section			
1541 /202 1	20/0 7/20 21	NIL	P.DINESHA, M(J)	Request for leave and permission to leave station	Admin istratio n Section			
1542 /202	20/0 7/20	NIL	ARPIT JAIN	Acceptance of the offer of	Admin istratio			

1	21			appointment as MTS	n Section			
1543/2021	20/07/2021	F.NO. PF/CESTAT/MUM/ADMN/RR/380	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of intimation reg.appearing in cometitive exam for Govt. Service	Admin istratio n Sectio n			
1544/2021	20/07/2021	F.NO. 6/5/ADMN/CESTAT/-CHD/2020	DR, CESTAT, CHANDIGARH	Forwarding of APAR in respect of Sh G.K.Meena, HC	Admin istratio n Sectio n			
1545/2021	20/07/2021	NIL	NANDAN KUMAR	Acceptance of the offer of appointment as MTS	Admin istratio n Sectio n			
1546/2021	20/07/2021	NIL	RAJAN MISHRA	Letter of Willingness	Admin istratio n Sectio n			
1547/2021	20/07/2021	NIL	SANJIV SRIVASTAVA, MEMBER(T)	Grant of Casual Leave	Admin istratio n Sectio n			
1548/2021	20/07/2021	F.NO. 64/PERRSN./CESTAT/KOL/99/172	T.K.SARKAR, DR	Forwarding letter reg confirmation ofprobation period	Admin istratio n Sectio n			
1549/2021	20/07/2021	F.NO. E-30012/2021/HINDI-4-DOR	KIRAN GIDIYAL	Report of Hindi language	Admin istratio n Sectio n			
1550/2021	20/07/2021	NIL	JYOTI PRIYA	Acceptance of the offer of appointment as MTS	Admin istratio n Sectio			



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1551 /202 1	20/0 7/20 21	F.NO. 30(33)/DR- MTS/CESTAT/ADMN.2 015-PART-II	SONU SINGH	Offer of appointment as MTS in CESTAT	Admin istratio n Sectio n			
1552 /202 1	20/0 7/20 21	NIL	RANJU MADHRA, SPS	Request reg permission of doing corrections in judicial order	PA to Registr ar			
1553 /202 1	20/0 7/20 21	NIL	P.ANJANI KUMAR, M(T)	Extension of period to pronounce reserved order	PA to Registr ar			
1554 /202 1	20/0 7/20 21	NIL	P. ANJANI KUMAR M(T)	Extension of period to pronounce reserved order	PA to Registr ar			
1555 /202 1	20/0 7/20 21	NIL	DR, SM APPEAL BRANCH	E-hearing Cause List	PA			
1556 /202 1	22/0 7/20 21	F.NO. 23/ESH/CESTAT/KOL/9 8/165	T.K.SARKAR, DR	Forwarding of files for hearing	DR(J)		All files recei ved listed for heari ng on 26 and 27.0 7.20 21 exce pt Misc matt ers	
1557 /202 1	22/0 7/20 21	23/ESH/CESTAT/KOL/9 8/168	T.K.SARKAR, DR		DR(J)		All files recei	

							ved listed for heari ng on 26 and 27.0 7.20 21 exce pt Misc matt ers	
1558 /202 1	22/0 7/20 21	D.NO. 14338/2020/SEC- CVII-A	AR, SUPREME COURT OF INDIA	Reg. Civil Appeal	DR(J)			
1559 /202 1	22/0 7/20 21	NIL	RAJESH KUMAR	Acceptance letter as MTS	Admin istratio n Sectio n			
1560 /202 1	22/0 7/20 21	F.NO. 04/CESTAT/HYD/VPP/ 18/105	T.VISWA PRAKASH, DR, CESTAT, HYDERABAD	Relieving Order of Sh. V.P.Pandey, DR	Admin istratio n Sectio n			
1561 /202 1	22/0 7/20 21	NIL	HARI RADHAKRISH NAN, COUNSEL	ROM application		AR (Che nnai)	Sent throu gh DAK on 22.0 7.20 21	
1562 /202 1	22/0 7/20 21	NIL	RAGHAVAN RAMABADRA N, ADVOCATE FOR APPELLANT	Reg Appeal No. C/387/2011- DB		AR (Che nnai)	Sent throu gh DAK on 22.0 7.20	

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1563 /202 1	23/0 7/20 21	FILE NO. CESTAT/AHD/2021/256	DIKSHA SINGH, PA, CESTAT, AHMEDABAD	Arrangement of vehicle and respective protocol for Member Technical, Mr. Raju	Admin istratio n Sectio n			
1564 /202 1	23/0 7/20 21	F. NO. PF/CESTAT/MUM/AD MN/HP	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding the application of Mrs. Harshita Pandey, AR granting her leave EOL and prior permission for private visit abroad	Admin istratio n Sectio n			
1565 /202 1	23/0 7/20 21	NIL	CESTAT MUMBAI	Forwarding of CL application received from Sh. P. Anjani Kumar, M(T)	Admin istratio n Sectio n			
1566 /202 1	23/0 7/20 21	F. NO. PF/CESTAT/MUM/AD MN/HP	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of application of Mrs. Harshita Pandey, AR regarding home quarantine period	Admin istratio n Sectio n			
1567 /202 1	23/0 7/20 21	F. NO. A- 11(1)/VACANCIES/CH E/2016	BALASUBRAM ANI S., AR, CESTAT, CHENNAI	Reporting of vacancies for MTS- identification of posts suitable for persons with benchmark disabilities	Admin istratio n Sectio n			
1568 /202 1	23/0 7/20 21	C. NO. IV(16) REVIEW/GST/DELHI- SOUTH/CESTAT/EASS	ASSISTANT COMMISSION ER, GST,	Supply of certified copy of CESTAT	DR(J)			

		Y/174/2021-22/3722	SOUTH DELHI	Final Order in the case of Easy Bill Pvt. Ltd.				
1569 /2021	23/07/2021	NIL	DR, CENTRAL REGISTRY, NEW DELHI	Central Registry Cause List for E-hearing of defect cases	PA			
1570 /2021	23/07/2021	FILE NO. 6/4/MOHINDER SINGH-DR/ADMN./CESTAT-CHD/2020	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	FORWARDING OF AN APPLICATION DATED 19.04.2021 REGARDING TRANSFER RELIEVING EXTENSION OF SH. MOHINDER SINGH, DR	Administration Section		Rejected	
1571 /2021	23/07/2021	F.NO.PF/CESTAT/MUM/ADMN/HP	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding the applications of Mrs. Harshita Pandey, AR requesting for transfer from CESTAT Mumbai to Delhi	Administration Section			
1572 /2021	23/07/2021	F.NO.CESTAT/MUM/ADMN.USV/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	EL application of Sh. Uma Shankar Verma, DR	Administration Section			
1573 /2021	23/07/2021	NIL	DR, SM APPEAL BRANCH	Cause List E-Hearing	PA			
1574 /2021	26/07/2021	NIL	DR, CESTAT, HYDERABAD	Weekly Despatch Order Report of Judicial Orders	DR(J)			

1575 /202 1	26/0 7/20 21	F.NO. 01(05)/CIRCULAR/CES TAT/2017 DT. 07.09.2020	DR, CESTAT, KOLKATA	Weekly Return of hearing	DR(J)			
1576 /202 1	26/0 7/20 21	NIL	DR, CESTAT, KOLKATA	Weekly Return from July 16 to July 22, 2021	DR(J)			
1577 /202 1	26/0 7/20 21	F.NO 49(1)/MEDICAL CLAIM/CESTAT/2017- PART-II	CESTAT, ALLAHABAD	Medical imbursement claim		AR (Alla haba d)	Sent throu gh mail on 26.0 7.20 21	
1578 /202 1	26/0 7/20 21	F.NO. 14(1)/CAR HIRING /CESTAT/ALD/2015	MANAS KUMAR SINHA, AR	Hiring of vehicle on day to day basis- Reg		AR (Alla haba d)	Sent throu gh mail on 26.0 7.20 21	
1579 /202 1	26/0 7/20 21	NIL	AR, SUPREME COURT OF INDIA	Civil Appeal No 1490 of 2020	DR(J)			
1580 /202 1	26/0 7/20 21	F.NO. 23/ESTT/CESTAT/KOL/ 98	T.K.SARKAR, DR	Forwarding of files for hearing on 28.07.2021	DR(J)			
1581 /202 1	26/0 7/20 21	NIL	DR(J), RAJASTHAN HC	Reg copy of judgement order	DR(J)			
1582 /202 1	26/0 7/20 21	NIL	SUSHMA RANI, MTS	Reg. Leave	Admin istratio n Sectio n			
1583 /202 1	26/0 7/20 21	NIL	B. BHARATHI, PA TO M(J)	Reg- EL of two days	Admin istratio n Sectio			

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1584 /2021	26/07/2021	NIL	RANJUMAHRA , SPS	Application for EL	Admin istratio n Sectio n			
1585 /2021	26/07/2021	NIL	RAJESH KUMAR	Application for joining as MTS	Admin istratio n Sectio n			
1586 /2021	26/07/2021	NIL	SOMPAL	Application for offer of appointment of MTS	Admin istratio n Sectio n			
1587 /2021	27/07/2021	D.NO 8706/2020/SEC- XVII-A	AR, SUPREME COURT OF INDIA	Reg-Civil AppealNo 2821-2824 of 2021	DR(J)			
1588 /2021	27/07/2021	C.NO. IV(16)CA/UDR/01/2021	B.S. MEENA, COMMISSION ER	Request for providing two sets of certified copies of Final Orders	DR(J)			
1589 /2021	27/07/2021	NIL	NAVEEN KUMAR	Resubmission of Appeal in from ST-5 against Order in Original	DR(J)			
1590 /2021	27/07/2021	D. NO. 37350/2019/SEC-XVII- A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 8887 of 2019	DR(J)			
1591 /2021	27/07/2021	NIL	DR, CESTAT, HYDERABAD	Weekly return of e-hearing mails for the period of 19.07.2021 to 23.07.2021	DR(J)			
1592	27/0	NIL	DR, CESTAT,	Weekly return	DR(J)			

/2021	7/2021		HYDERABAD	of e-hearing mails for the period of 12.07.2021 to 16.07.2021				
1593/2021	27/07/2021	NIL	DR, CESTAT, HYDERABAD	Weekly return of e-hearing mails for the period of 05.07.2021 to 09.07.2021	DR(J)			
1594/2021	27/07/2021	NIL	MRS. ANJANI	Application for CL	Administration Section			
1595/2021	27/07/2021	F. NO. 01/CESTAT/BANG/VPP	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of Joining Report	Administration Section			
1596/2021	27/07/2021	F. NO. 30(33)/DR-MTS/CESTAT/ADMN.2015-PART-II	CESTAT, NEW DELHI	Offer of appointment as MTS in Customs, Excise & Service Tax Appellate Tribunal	Administration Section			
1597/2021	27/07/2021	F. NO. A.50050/49/2018-AD.1C (CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	Renewal of lease and rent agreement of CESTAT, Bangalore	Administration Section			
1598/2021	27/07/2021	F. NO. PF/CESTAT/MUM/NSK/2018/387	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of calculation sheet and bills for pension arrear in respect of Smt. Nalini Sivakumar, SPS (Retd.)	Administration Section			

1599 /202 1	27/0 7/20 21	F. NO. CESTAT/MUM/ADMN/ 389	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Option to avail benefits in case of death or invalidation or disability of government servant/subscr iber during service	Admin istratio n Sectio n			
1600 /202 1	27/0 7/20 21	F. NO. 04/CESTAT/HYD./VPP/ 18/105	T.VISWAPRAK ASH, DY. REGISTRAR, CESTAT, HYDERABAD	Relieving order of Sh. VP. Pandey, DR	Admin istratio n Sectio n			
1601 /202 1	27/0 7/20 21	F.NO. PF/CESTAT/MUM/AD MN/HP	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of application of Mrs. Harshita Pandey (AR) reg. submission of her marriage declaration form and certificate	Admin istratio n Sectio n			
1602 /202 1	27/0 7/20 21	F.NO. 30(32)/DR- UDC/CESTAT/ADMN.2 015	MUKESH GUPTA, DR	Offer of appointment as UDC in CESTAT	Admin istratio n Sectio n			
1603 /202 1	27/0 7/20 21	F.NO. 38/CESTAT/HYD/APA R/16/102	V.P.PANDEY, DR, CESTAT,HYDE RABAD	APAR in r/o CESTAT, Hyderabad officials	Admin istratio n Sectio n			
1604 /202 1	27/0 7/20 21	NIL	ASHOK JINDAL, MEMBER(J)	APAR of staff of CESTAT, Chandigarh for 2020	Admin istratio n Sectio n			
1605 /202 1	27/0 7/20 21	F.NO. A-50050/40/2018- CA CELL	S. BHOWMICK, UNDER SECRETARY	Linkage of database of CESTAT with LIMBS Ver. 2	Comp uter Cell			



			OF THE GOI	through API				
1606 /202 1	27/0 7/20 21	F.NO CESTAT/AHD/2021/256	DIKSHA SINGH, PA TO M(T)	Arrangement of Vehicle and respective protocol for Hon M(T), Mr. Raju	CT Section			
1607 /202 1	27/0 7/20 21	F.NO. 4/5/JUDICIAL- ADMN/CESTAT/CHD- 2018	DR, CESTAT, CHANDIGARH	Listing of some cases out of turn in coming DB Cause list	PA to Registrar			
1608 /202 1	27/0 7/20 21	NIL	K.S.RAMESH, SPS/CESTAT,C HENNAI	Wrong uploading of orders	PA to Registrar			
1609 /202 1	27/0 7/20 21	F.NO. 28(15)/CESTAT/STAFF TOUR/2010-ADMN. VOL-II	MUKESH GUPTA, DR	Tour Order of Sh. Jhonson Chacko, UDC	PA to Registrar			
1610 /202 1	27/0 7/20 21	NIL	B RADHAKRISH NAN, MD	Reg. Appeal long pending before CESTAT, Banglore- Acxtion- request	PA to Registrar			
1611 /202 1	27/0 7/20 21	NIL	CORPORATE OFFICE, NSIGT	Request for expediting constituting of bench of Hon Third Member by NSIGT	PA to Registrar			
1612 /202 1	27/0 7/20 21	NIL	ASHOK JINDAL, MEMBER(J)	aPAR OF SPS/PA staff of CESTAT, Chandigarh	Admin istratio n Sectio n			
1613 /202 1	28/0 7/20 21	NIL	NOTE PREPARED AT CESTAT ON BEHALF OF LETTER RECEIVED			Sent to Hono urabl e Presi		

			FROM JAGMOHAN SINGH SIDHU			dent		
1614 /202 1	28/0 7/20 21	F.NO. 01(05)/CIRCULAR/CES TAT/2017 DT. 07.09.2020	DR, CESTAT, KOLKATA	Weekly return from 16.07.2021 to 22.07.2021	DR(J)			
1615 /202 1	28/0 7/20 21	C.NO. IV(16) REVIEW?GST/DELHI- SOU TH/CESTAT/MTNL/173 /2021-22	AR, GST SOUTH DELHI	Supply of certified copy of CESTAT	DR(J)			
1616 /202 1	28/0 7/20 21	F.NO. 23/ESH/CESTAT/KOL/9 8/177	T.K.SARKAR, DR	Forwarding of files for hearing on 30.07.2021	DR(J)			
1617 /202 1	28/0 7/20 21	F.NO. 23/ESTT/CESTAT/KOL/ 98/176	T.K.SARKAR, DR	Forwarding of files for hearing on 29.07.2021- reg	DR(J)			
1618 /202 1	28/0 7/20 21	F.NO. D-17/(1)_HIRING OF VEHICLES/CESTAT/C HE/20120-VOLI	BALASUBRAM ANIS, AR	Approval to process the bill manually for GeM Contract	Admin istratio n Sectio n			
1619 /202 1	28/0 7/20 21	NIL	DR, CESYAT, HYDERABAD	Forwarding of outsourcing MTS Bill date 26.07.2021	Admin istratio n Sectio n			
1620 /202 1	28/0 7/20 21	NIL	PUSHKAR SINGH, MTS	VOUCHER FOR REIMBURSE MENT OF CONVEYAN CE CHARGES	Accou nt Sectio n			
1621 /202 1	28/0 7/20 21	F.NO.PF/CESTAT/MU M/ADMN/CAG- AUDIT/2017/401	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of Annual Audit letter received from C and AG office	Accou nt Sectio n			

1622 /202 1	28/0 7/20 21	F.NO. 6/4/MOHINDER SINGH- DR/ADMN/CESTAT- CHD/2020	KRIPA SHANKAR, DR, CHANDIGARH	Relieving order of Sh. Mohinder Singh from CESTAT	Admin istratio n Sectio n			
1623 /202 1	28/0 7/20 21	NIL	B.BHARATHI, PA TO M(J)	Reg. EL of Sh. P. Dinesha M(J)	Admin istratio n Sectio n			
1624 /202 1	28/0 7/20 21	F.NO. A- 20(2)/PERS.FILE/RD- LDC/CESTAT/CHE/202 0	BALASUBRAM ANIS, AR	Forwarding of transfer request of Sh. Rakshit Dahiya, LDC	Admin istratio n Sectio n			
1625 /202 1	28/0 7/20 21	NIL	PARMOD KUMAR, STENO. GR. I	Reg. Medical reimbursemen t	Admin istratio n Sectio n			
1626 /202 1	28/0 7/20 21	F.NO. PF/CESTAT/MUM/AD MN/TVP	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of report/invento ry of files and articles found in Almirah of the DR, CESTAT Mumbai	Admin istratio n Sectio n			
1627 /202 1	28/0 7/20 21	F.NO. D-6(1)/E- HEARING/CESTAT/CH E/2020	AR, CESTAT CHENNAI	Coram of the Final Order in the case Ms Compuge Infocom Ltd.	PA to Registr ar			
1628 /202 1	29/0 7/20 21	NIL	DEVENDER (UDC)	Joining Report	Admin istratio n Sectio n			
1629 /202 1	29/0 7/20 21	NIL	SUNIL KUMAR DAS, MTS	Reg. two CL	Admin istratio n Sectio n			

1630 /202 1	29/0 7/20 21	NIL	CHANDER KANTA, SPS	Reg. EL for five days	Admin istratio n Sectio n			
1631 /202 1	29/0 7/20 21	F.NO. 10/2/2019-ND-III	SSC, NORTH REGION	Dossier of SSC for post of MTS	Admin istratio n Sectio n			
1632 /202 1	30/0 7/20 21	FILE NO.6/4/MOHINDER SINGH- DR/ADMN./CESTAT- CHD/2020	KRIPA SHANKAR, DR, CESTAT, CHANDIGARH	Relieving Order	Admin istratio n Sectio n			
1633 /202 1	30/0 7/20 21	NIL	N RAJA, SPS TO M(J), CESTAT, BANGALORE	Permission to delete final order in excise appeal no. 20513 of 2014	PA to Registr ar			
1634 /202 1	30/0 7/20 21	NIL	ATIN SHARMA, MTS	Benefits of GPF Contribution and Old Pension Scheme	Admin istratio n Sectio n			
1635 /202 1	30/0 7/20 21	NIL	DR, CESTAT,MUM BAI	Request for appointment of third member to decide upon difference of opinion in the case of Kanungo Ferromet Pvt. Ltd.	PA to Registr ar			
1636 /202 1	30/0 7/20 21	NIL	R.K.SHUKLA, DR, CESTAT, MUMBAI	Reuest for appointment of Third Member to decide upon the DOO	PA to Registr ar			
1637	30/0	NIL	DEVENDER	Pay Fixation	Admin			

1637	30/07/2021		(UDC)	reg.	Administration Section			
1638	30/07/2021	NIL	KRISHNA KUMAR, UDC	Pay Fixation reg.	Administration Section			
1639	30/07/2021	NIL	PUSHKAR SINGH, MTS	GPF contributions and Old Pension Scheme reg. application	Administration Section			
1640	30/07/2021	NIL	SANJAI (CARETAKER), CESTAT, DELHI	Joining Report on deputation	Administration Section			
1641	30/07/2021	F.NO. 1/ESTT./CESTAT/KOL/VOL-III	T.K.SARKAR, DY. REGISTRAR	Forwarding of Joining Report of Smt Mala Bhattacharjee and Sh Pankaj Adhikary	Administration Section			
1642	30/07/2021	NIL	HEERALAL	One day Medical Leave	Administration Section			
1643	30/07/2021	NIL	SUNDER SINGH, MTS	Medical leave application	Administration Section			
1644	30/07/2021	CESTAT/AHMD/MJ(PERS)/257	RAMESH NAIR, M(J)	Details of investment/Receipts/Payments transaction of more than Rs. One Lakh	Administration Section			
1645	30/07/2021	NIL	P.ANJANI	Request for	Admin			

1645	30/07/2021		KUMAR, M(T)	grant of 2days of CL	Administration Section			
1646	30/07/2021	NIL	SH RAM MEENA	Appointment letter for the post of MTS	Administration Section			
1647	30/07/2021	NIL	B.BHARATHI PA TO M(J)	Reg. 2 days EL	Administration Section			
1648	30/07/2021	F.NO. 01/CESTAT/BNG/VPP	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of Joining Report	Administration Section			
1649	30/07/2021	F.NO. 01/CESTAT/BANG/OPM	C.MANOJ KUMAR, TO/H.O.O	Forwarding of intimation for applying for the post of Patwari in Rajasthan	Administration Section			
1650	30/07/2021	NIL	SUNIL KUMAR	Identity Certificate	Administration Section			
1651	30/07/2021	NIL	MOHINDER SINGH, DR	CERTIFICATE OF TRANSFER OF CHARGE	Administration Section			
1652	30/07/2021	F.NO. 6/4/MOHINDER SINGH-DR/ADMN./CESTAT-CHD/2020	KRIPA SHANKAR, DR	Relieving Order	Account Section			
1653	30/07/2021	NIL	MOHINDER SINGH, DR	Application for availing joining time	Administration Section			

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1654 /202 1	30/0 7/20 21	F.NO. 6/8/CESTAT/RENT FILE/CHD-2020	MOHINDER SINGH, DR	Copy of FRC for CESTAT, Chandigarh	PA to Registr ar			
1655 /202 1	30/0 7/20 21	F.NO.A- 19(1)/PERS.FILE/SB- M(J)/CESTAT/CHE/201 7	BALASUBRAM ANI S, AR	Renewal of ID card issued by MHA	CT Sectio n			
1656 /202 1	30/0 7/20 21	F.NO.D-6(1)/E- HEARING/CESTAT/CH E/2020	AR, CESTAT, CHENNAI	Coram of the Final Order in the case M/s Compuge Infocom Ltd	PA to Registr ar			
1657 /202 1	30/0 7/20 21	NIL	DR, CESTAT, MUMBAI	Request for appointment of third member to decide upon difference of opinion in the case of Kanungo Ferromet Pvt. Ltd.	PA to Registr ar			
1658 /202 1	30/0 7/20 21	NIL	CESTAT, MUMBAI	Reg. DOO	PA to Registr ar			
1659 /202 1	30/0 7/20 21	NIL	ANIL CHOUDHARY M(J)	Service Tax Appeal No. 506 of 2021 in National Enterprises	PA to Registr ar			
1660 /202 1	30/0 7/20 21	NIL	DR, CENTRAL REGISTRY, NEW DELHI	Cause list for E-hearing of defect matters	PA			
1661 /202 1	30/0 7/20 21	NIL	CENTRAL REGISTRY, NEW DELHI	E-HEARING CAUSELIST	PA			
1662 /202 1	30/0 7/20 21	NIL	R.K.DUGGAL, AO	Liquidation plan for the outstanding paras	Accou nt Sectio n			